

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**IA 658 of 2020 in CP(IB) 324 of 2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2020**

Name of the Company: Chandra Prakash jain  
V/s  
Rajendra Narottamdas Sheth & Ors

Section 19(2) r.w 60 IBC & 424(2) Co.Act,2013

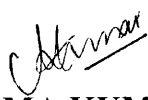
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER**

Advocate, Ms. Gargi Vyas appeared on behalf of the Applicant. Advocate, Mr. Harmish Shah appeared on behalf of the Respondent and fairly submitted that majority of the documents have been furnished but he needs some time to furnish remaining documents, if any.

List the matter on 21.10.2020

  
**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 9th day of October, 2020